

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

In the matter of:

565/2016

Ajay Trademart Pvt. Ltd.

...Petitioner

SECTION: U/S.391 & 394, 100 & 104.

Coram

Order delivered on 12.12.2017

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Nivedita R. Sarda, Adv. .

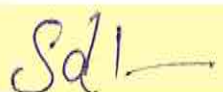
Naval Kishore Jha, Sr. Standing Counsel
for UOI & ROC.

Intervener:

ORDER

As per order of the day in 564/2016. Post alongwith 564/2016


(DEEPA KRISHAN)
MEMBER(TECHNICAL)


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

KCS